

Date of Order

Orders

10/8/93

Mr. Manish Bhandari - Counsel for the
petitioner,

9/8/93 having been declared a holiday
the case has been taken up today.

At the request of
the learned counsel for the
petitioner,

may be listed for
admission on 20/10/93.

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Judl.)

20.10.93 Sh. Manish Bhandari, counsel for the petitioner
Sh. P. V. Chhabra, counsel for the respondents.

At the request of the learned counsel
for the petitioner, may be listed for admission
on 15.11.93.

(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Judl.)